

# C. A. T. Bench, JAIPUR

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Date of Order


Orders CA No 71 93

10.3.1993

None present for the applicant.

The defects be removed within 2 weeks. Last opportunity is given to remove the defects. If the defects are not removed within the stipulated time the registration of the application ~~petition~~ shall stand ~~decline~~ without reference to the Bench.

  
(B.N. Dhoundiyal)  
Member (A)

  
(D.L. Mehta)  
Vice Chairman.

18/3/93

<sup>prosed</sup>  
Mr. Rajendra Sharma Counsel for Applicant.

Register & Put up in Court  
for admission on 15/4/93 <sup>astorag</sup>


  
REGISTRAR  
C.A.T., JAIPUR

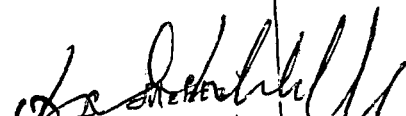
15/4/93

Mr. Rajendra Prosad - Counsel for Applicant -

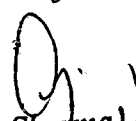
put up for admission

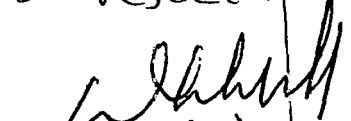
on 10/5/93.

  
(B. B. Mahajan)  
Member (Adm.)

  
Vice-Chairman

10/5/93 None present for the parties.  
We do not find any force  
in this  
OA- and the same is rejected.

  
(O. P. Sharma)  
Administrative Member

  
(D.L. Mehta)  
Vice-Chairman

Copy sent to  
the app. & counsel  
vide 3421  
Date 19.5.93